NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 39/2023 In C.P.(IB)/3457(MB)2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - Committee of Creditors
V/s
Gorgeous Skin Private Limited
IN THE MATTER OF
Trig Detective Pvt Ltd.
V/s
Goregeous Skin Pvt Ltd.

APPEARANCES: -
FOR THE CoC : Adv. Vidit Divya Kumat
FOR THE RESPONDENT : Adv. Deep Dighe i/b Amit Tungare

Section: 22(3)(b) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **20.02.2023 (high on board)** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish